

2

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 2087/2003

This the 26th day of August, 2003

HON'BLE SH. V.K. MAJOTRA, MEMBER (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Const. Padam Singh
No. 3743T (Now 4558)
r/o 5th Bn. DAP
Kingsway Camp,
New Delhi.

(By Advocate: Sh. K.P.S. Dalal)

Versus

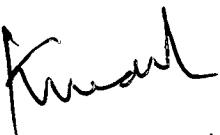
1. Union of India
through the Secretary,
Ministry of Home, Govt. of India,
New Delhi.
2. Hon'ble L.G.
through Secretary,
5, Shamnath Marg,
Delhi.
3. Commissioner of Police,
Police Headquarter,
Indra Prastha,
I.T.O.
New Delhi.

O R D E R (ORAL)

By Sh. V.K. Majotra, Member (A)

Heard learned counsel for applicant.

2. Learned counsel for applicant seeks permission to withdraw the OA with liberty. Accordingly, OA is dismissed as withdrawn with liberty.


(KULDIP SINGH)
Member (J)


(V.K. MAJOTRA)
Member (A)

'sd'